

5344 in Gazette of India dated the 20th December, 1975.

(v) The Export Inspection Agency Contributory Provident Fund (Amendments) Rules, 1975, published in Notification No. S.O. 5421 in Gazette of India dated the 27th December, 1975.

(vi) The Export of De oiled Rice Bran (Quality Control and Inspection) Amendment Rules 1976, published in Notification No. S.O. 157 in Gazette of India dated the 10th January, 1976. [Placed in Library. See No. LT-10215/76].

12.02 hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY-GENERAL. Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:—

(i) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Voluntary Disclosure of Income and Wealth Bill, 1976, which was passed by the Lok Sabha at its sitting held on the 19th January, 1976, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

(ii) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 22nd January, 1976, agreed without any amendment to the Smugglers and Foreign Exchange Manipulators (Forfeiture of Property) Bill, 1976, which was passed by the Lok Sabha at its sitting held on the 20th January, 1976."

(iii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Delhi Rent Control (Amendment) Bill, 1976, which has been passed by that Rajya Sabha at its sitting held on the 21st January, 1976."

DELHI RENT CONTROL  
(AMENDMENT) BILL

AS PASSED BY RAJYA SABHA

SECRETARY-GENERAL. Sir, I lay on the Table of the House the Delhi Rent Control (Amendment) Bill, 1976, as passed by Rajya Sabha.

PUBLIC ACCOUNTS COMMITTEE

HUNDRED AND EIGHTY-NINTH REPORT

SHRI H. N. MUKHERJEE (Calcutta—North-East): I beg to present the Hundred and eighty-ninth Report of the Public Accounts Committee on Action Taken by Government on the recommendations contained in their Hundred and forty-fifth Report on Posts and Telegraphs.

COMMITTEE ON GOVERNMENT  
ASSURANCES

FOURTEENTH REPORT

SHRI B. K. DASCHOWDHURY (Cooch-Bihar): I beg to present the Fourteenth Report of the Committee on Government Assurances.

12.03 hrs.

BUSINESS OF THE HOUSE

THE MINISTER OF WORKS, HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): With your permission, Sir, I